

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EXCLUSIVE FIBERS LIMITED

1.	Name of Corporate Debtor	Exclusive Fibers Limited
2.	Date of Incorporation of Corporate Debtor	16 th April, 2004
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Delhi
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Debtor	CIN: U74999DL2004PLC125846
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	Registered Office: 31/3203 Beadonpura Karol Bagh, New Delhi-110005 Manufacturing Unit: D2/E-16, Dahej Industrial Estate Dahej, Bharuch – 392130, Gujarat
6.	Date of closure of Insolvency Resolution Process	07.01.2020
7.	Liquidation Commencement Date of Corporate Debtor	07.01.2020 (By Order of Hon'ble NCLT, New Delhi Bench – II in C.A. 83/C-II/ND/2020 in CP No. (IB)-1650(ND)/2018
8.	Name, Address, E-mail Address, Telephone Number and the Registration Number of the Liquidator	Mr. Akash Shinghal Address: Khandelwal Jain & Co., Chartered Accountants, G-8 & 9, Hans Bhawan, BSZ Marg, ITO, New Delhi - 110002 E-mail ID: akash@kjco.net, : exclusivefibers.cirp@gmail.com Tel No.: +91 9868145676, 011 23370091 Regn No.: IBBI/IPA-001/IP-P00137/2017-18/10279
9.	Last date for submission of Claims	06.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench - II has ordered the commencement of liquidation of the Exclusive Fibers Limited on 07th January, 2020 under section 33 of the Insolvency and Bankruptcy Code, 2016.

The stakeholders of Exclusive Fibers Limited are hereby called upon to submit a proof of their claims, on or before 06th February, 2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Signature)

Akash Shinghal
Liquidator

Regn No.: IBBI/IPA-001/IP-P00137/2017-18/10279

Date: 10.01.2020
Place: New Delhi